

Forest Cover in U.P.

2395. SHRI HARISH RAWAT : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) the percentage of land under forests in Uttar Pradesh;

(b) whether percentage of forest in this State has been shrinking continuously for the last three years;

(c) if so, whether any programme for planting trees on large scale is being implemented in the State; and

(d) the expenditure proposed to be incurred on this programme during 1987-88 and the number of trees proposed to be planted this period ?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI BHAJAN LAL) :

(a) The percentage of notified forests area to geographical area of Uttar Pradesh is 17.41%.

(b) No such survey has been carried out but degradation of forests has been perceived.

(c) Yes, Sir.

(d) 600 million seedlings are proposed to be planted in the State during 1987-88. Financial outlay is yet to be finalised.

Direct Tax Realisation

2396. SHRI HARISH RAWAT : Will the Minister of FINANCE be pleased to state :

(a) the total amount of revenue realised during the last four months of 1986-87 in the form of direct taxes;

(b) whether the amount realised is according to the target fixed therefor; and

(c) if not, the reasons for decrease, if any, in the realised amount ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) The

latest figures of collection are available upto January, 1987 and the same are as under :

(Rs. in crores)

Name of tax	Collection upto January, 1987
1. Income-tax (including Corporation Tax)	4235.36
2. Wealth Tax	109.28
3. Estate Duty	10.00
4. Gift Tax	6.65

(b) The target fixed upto January, 1987 for Income-tax (including Corporation Tax) has been achieved. No monthly targets are fixed in respect of other direct taxes.

(c) Does not arise.

[English]

Personal Accident and Social Security Scheme

2397. SHRIMATI BASAVARAJESWARI : Will the Minister of FINANCE be pleased to state :

(a) the time by which the entire country will be covered by the personal accident and social security scheme for poor families; and

(b) the companies which have agreed to implement this scheme ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) The Personal Accident Insurance Social Security Scheme for Poor Families has been extended, by phases, to 194 Districts of the country, so far. The question of extending the scheme to District uncovered, as yet, is kept under continual review.

(b) The Scheme is being administered through the four subsidiaries of the General Insurance Corporation of India viz. National Insurance Company Ltd., Calcutta, New